

24

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.2346/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri Govindan S. Tampi, Member(A)

New Delhi, this the 21st day of September, 2000

Dr. P.L.Premi
s/o late Shri Bhikharilal
Working as Scientist (Sr. Scale)
(Agricultural Entomology)
Germplasm Evaluation Division
National Bureau of Plant Genetic Resources
New Delhi - 110 012. Applicant

(Applicant in person)

Vs.

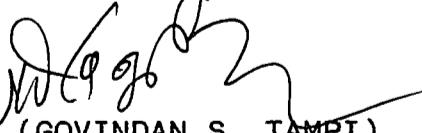
1. The Secretary
Agricultural Scientists Recruitment Board(ASRB)
Krishi Anusandhan Bhavan
PUSA, New Delhi - 110 012.
2. Secretary
Indian Council of Agricultural Research (ICAR)
Krishi Bhavan
New Delhi - 110 001.
3. Secretary
Department of Agriculture
Research & Education
Ministry of Agriculture
Union of India
Krishi Bhawan
New Delhi - 110 001. Respondents

(None)

O R D E R (Oral)

By Shri Govindan S. Tampi, Member:

The applicant, who is present in person, seeks permission to withdraw the OA. Permission is granted as sought for. The OA is accordingly dismissed as withdrawn. No costs.


(GOVINDAN S. TAMPI)
MEMBER(A)


(V.RAJAGOPALA REDDY)
VICE CHAIRMAN(J)

/RAO/